

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 6
689/2016

IN THE MATTER OF:

Emmar Developers Ltd. and
Emmar MGF Land Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 05.08.2020

ORDER

Renotified to 21.08.2020.


(Nirmala Vincent)
Court Officer

05.08.2020
Aarti